

SLP(C)No. 9729 OF 2002

ITEM No.MM-9

Court No. 2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9729/2002

(From the judgement and order dated 24/04/2002 in WP 5345/01
of The HIGH COURT OF BOMBAY AT AURANGABAD)

DATTATRAYA

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment
permission to place addl. documents on record)

Date : 07/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Mr. Sanjay V. Kharde, Adv.
Mr. Naresh Kumar, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

No urgency. List in usual course.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Assistant Registrar